

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 109 OF 2019 &  
IA NO. 355 OF 2019**

**Dated: 29<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Damodar Valley Corporation**

**.... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1  
  
Mr. Rajiv Yadav for R-2

**ORDER**

**IA NO. 355 OF 2019  
(Appl. for delay in filing reply)**

Delay in filing reply is condoned and reply is taken on record. Application is disposed of.

**APPEAL NO. 109 OF 2019**

***Admit.*** Issue public notice.

List the matter on **20.05.2019**. In the meantime, learned counsel for the Appellant may file rejoinder on or before 15.04.2019 after serving advance copy on the other side.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Tpd/kt*